

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 27.2.2002

Heard learned counsel for the parties.
Applicant, a Senior Audit Officer

- 1) Counter not filed by R.1 to 3.
- 2) Appearance & counter by R.4 not filed.

Bench

My
26/2/02

Copy of order dt. 27/2/02
issued to the counsel
for both side.

27/2/02
S. O.

My
28/2/02

posted as Local Audit Officer (Army), having faced a transfer to the Directorate of N.C.C., Orissa, Bhubaneswar, has approached this Tribunal in the present Original Application for quashing the transfer order under Annexure-1, in so far as it relates to him.

In support of his case he has raised two points. The first point urged by him is that the post to which he has been transferred is a post carrying lower scale of pay. The 2nd point is that he has already received notice to face the retirement (on superannuation) on 1.3.2003, and in view of this, he has already made a representation for being posted nearby to his nativity at Patna.

Without entering into the controversy, this O.A. is disposed of with a direction to Respondents to give the applicant full pay protection in the Office of the Directorate of N.C.C., Bhubaneswar. Respondents are further directed to consider his case expeditiously for being posted nearby his nativity at Patna; as he is going to face the retirement in the next year.

The O.A. is disposed of as per observations and directions made above. No costs.

It is needless to record here that the applicant, after vacation of the interim stay order passed in this O.A., has already resumed the duty in the Office of N.C.C. Directorate, Orissa, Bhubaneswar.

27/2/02
MEMBER (JUDICIAL)